

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No. 83/KB/2014

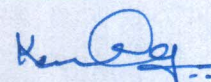
Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> November 2017, 10.30 A.M

|                     |   |                        |                     |
|---------------------|---|------------------------|---------------------|
| Name of the Company | Rajendra Mannalal Khandelwal & Ors.-Versus-Jardine Henderson Ltd. & Ors |                        |                     |
| Under Section       | 397/398   |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS)    | Appearing on behalf of | Signature with date |

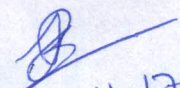
K. Thaker, Advocate  
Kumarjit Banerjee, Advocate  
Varun Kedia, Advocate  
Kumardeep Majumder, Advocate

Appearing for the  
Petitioner

  
22.11.17

Ratnamko Banerjee, Sr. Advocate  
Ratnesh K. Rai, Advocate  
Anurag Ban, Advocate  
Srinjoy Bhattacharya, Advocate

Respondents  
1 & 3

  
22.11.17

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 and 3 are present.

Pleadings are complete. Both the parties are directed to file written submissions within 3 weeks from today with a copy in advance to the opposite parties.

List on 11/01/2018 for arguments.

  
8d

(Jinan K.R.)  
Member (J)

  
8d

(V.P. Singh)  
Member (J)